

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/585/2020
NAME OF THE APPLICANT : Sandeep Govindan
NAME OF THE RESPONDENT : Renault Nissan Technology & Business Centre India Pvt Ltd
UNDER SECTION : 241-242 Of CA 2013

ORDER

In view of the absence of the Petitioner through video conferencing platform, we are unable to take up the Petition today and in the circumstances post this matter on **01.03.2021** for appearance of the Petitioner failing which we will be constrained to dismiss this Petition for non-prosecution.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)